# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 1389 TO BE ANSWERED ON 12<sup>th</sup> FEBRUARY, 2019

#### **STARVATION DEATH**

#### 1389. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government has assessed the number of starvation deaths in the country, if so, the details and facts thereof; and

(b) the measures being undertaken by the Government to prevent starvation deaths?

### ANSWER

### MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a & b): No State/UT has reported any incidence of death due to starvation in the country.

To prevent the starvation deaths in the country and to provide food security to the vulnerable population and to ensure that people living below poverty line get adequate food grains, the Government has been providing food grains at highly subsidized prices to the targeted population through the State Governments/UT Administrations under NFSA and Other Welfare Schemes (OWS). During the year 2017-18, Government of India has allocated 611.03 lakh tons of foodgrains under NFSA and OWS. During 2018-19, Government of India has so far allocated 611.94 lakh tons of foodgrains under NFSA and OWS.

This Department has issued clear instructions to all States/UTs that no person/ household shall be deleted from the list of eligible beneficiaries/households and denied subsidized foodgrain under NFSA only on the ground of not possessing of Aadhar number. Instructions are also issued for providing foodgrains even in the event of authentication failure through alternative mechanisms.

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